

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 32 of 2011 & IA Nos. 49 & 90 of 2011

Dated: 19th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Tata Power Company Ltd. Appellant(s)

Vs.

M.E.R.C. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Abhishek Roy
Mr. Mandakini Ghosh
Ms. Nandini Gori
Mr. Gopal Jain

Counsel for the Respondent (s) : Mr. M.Y. Deshmukh
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R 6 & 7

ORDER

At the request of the learned Counsel for the State Commission, post the matter for **hearing on 16th November, 2011 at 2.30 p.m.**

**(Justice P.S. Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**

